

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

LOK SABHA
UNSTARRED QUESTION NO. 3700
TO BE ANSWERED ON 21ST DECEMBER, 2021

UTILISATION OF POTENTIAL OF COOPERATIVE SECTOR

3700. SHRI SAUMITRA KHAN:

Will the Minister of COOPERATION सहकारिता मंत्री be pleased to state:

(a) whether the Government has any plans to develop a roadmap for effective utilization of the potential of the cooperative sector in all parts of the country;

(b) if so, the details thereof and if not, whether the Government intends to formulate a plan in the near future;

(c) whether the Government has any specific plans in certain States like West Bengal, Jharkhand and North Eastern States which have beginner's advantage to promote cooperative ecosystem in particular sectors like dairy, sugar, etc. to boost the economy; and

(d) if so, the details thereof?

ANSWER

MINISTER OF COOPERATION

सहकारिता मंत्री (SHRI AMIT SHAH)

(a) and (d): The Country has a rich cooperative heritage and a robust cooperative sector which has already been greatly contributing to the national economy as well as boosting the productivity in various sectors, especially agricultural sector. However, to give new dimensions and further strengthen the cooperative movement in various sectors in the country, including in West Bengal, Jharkhand and North Eastern States, through policy and other interventions, Government has created the new Ministry of Cooperation to provide a separate administrative, legal and policy framework for strengthening the cooperative movement in country. Its aim is to deepen co-operatives as a true people-based movement reaching up to the grassroots and develop a cooperative based economy model where each member works with a spirit of responsibility. The Ministry has been given the following mandate published in the Gazette notification dated 6.7.2021 as per the Government of India (Allocation of Business) Rules, 1961:

1. General Policy in the field of Co-operation and Co-ordination of co-operation activities in all sectors,
2. Realisation of vision “from cooperation to prosperity”,
3. Strengthening of cooperative movement in the country and deepening its reach up to the grassroots,
4. Promotion of cooperative-based economic development model, including the spirit of responsibility among its members to develop the country,
5. Creation of appropriate policy, legal and institutional framework to help cooperatives realize their potential,
6. Matters relating to National Co-operative Organisation,
7. National Co-operative Development Corporation,
8. Incorporation, regulation and winding up of Co-operative societies with objects not confined to one State including administration of ‘the Multi-State Co-operative Societies Act, 2002 (39 of 2002)’,
9. Training of personnel of co-operative departments and co-operative institutions (including education of members, office bearers and non-officials).
